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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.08.2025

NOTICE

Please take notice that the following matters listed in the Court - III on 31.07.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 950 of 2025 & I.A. No. 3701 of 2025	Manisha Nimesh Mehta, Director of Perfect Infraengineers Ltd. Vs. Technology Development Board	31.07.2025	08.08.2025
2.	Comp. App. (AT) (Ins) No. 241 of 2025 & I.A. No. 840, 3479 of 2025 (With Defects)	Manisha Nimesh Mehta, Director of Perfect Infraengineers Ltd. Vs. Technology Development Board	31.07.2025	08.08.2025
3.	Comp. App. (AT) (Ins) No. 2342 of 2024 Part Heard	Surinder Kumar Rajpal (Member of Suspended Board of Director of Karnal Agriculture Industries Ltd.) Vs. Punjab National Bank & Anr.	31.07.2025	19.08.2025

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4.	Comp. App. (AT)	Mirosa Marines Pvt. Ltd.	31.07.2025	19.08.2025
7.			31.07.2023	19.06.2023
	(Ins) No. 514 of	Vs.		
	2025	Kanak Jani		
		Resolution Professional of Doshi		
		Holdings Pvt. Ltd.		
	Part Heard			
5.	Comp. App. (AT)	Sri Bajrang Wind Park Developers	31.07.2025	22.08.2025
	(Ins) No. 630 of	Vs.		
	2024	Inox Wind Infrastructure Services		
		Ltd. & Ors.		
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar